

Disposal of Asiad Village Flats

1238. SHRI HARVENDRA SINGH
HANSPAL:

SHRI NAND KISHORE
BHATT :

SHRI RAM CHANDRA
BHARADWAJ :

SHRI SHIVA CHANDRA
JHA :

Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) what is the cost of construction of a
flat categorywise of Asiad village in
Delhi;

(b) the expenditure so far incurred on
the maintenance of these flats;

(c) whether it is a fact that a proposal
to sell Asiad village flats to non-resident
Indians against the payment of foreign
exchange has been finalised;

(d) if so, the salient features thereof;
and

(e) the amount of foreign exchange
likely to be earned therefrom ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI MOHAMMED USMAN
ARIF) : (a) The DDA has reported that
the final costs of the flats constructed in
the Asiad village have not yet been worked
out.

(b) The DDA has reported that an
expenditure of about Rs. 15.5 lakhs has
been incurred on the maintenance and
operation of the various services in the
flats.

(c) to (e) Disposal of the Asiad village
is under active consideration of the
Government.

**Simplification of Procedures for Deep-
Sea Fishing**

1239. SHRI B. KRISHNA MOHAN:
Will the Minister of AGRICULTURE
be pleased to state :

(a) whether Director-General of Ship-
ping has received representations to
simplify the existing procedures with
regard to deep-sea fishing trawlers; and

(b) if so, the details of steps being taken
to simplify the procedure ?

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH) : (a) and
(b) The material is being collected and
will be placed on the Table of the Sabha.

National Capital Region

1240. DR. LOKESH CHANDRA :
DR. (SHRIMATI) NAJMA
HEPTULLA :

SHRI P.N. SUKUL :

Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) whether a high powered authority
for planning, coordinating, monitoring
and financing balanced development
of the National Capital Region (NCR)
has been established;

(b) if so, what are the recommenda-
tions of the last meeting of the NCR Advi-
sory Committee; and

(c) whether the National Capital
Region Authority has started functioning ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI MOHAMMED USMAN
ARIF) : (a) to (c) In its last meeting held
on the 10th March, 1978 the Commit-
tee of the High Powered Board for the
National Capital Region recommended
that a detailed study may be undertaken
as to the different alternatives for achiev-
ing the objectives of the National Capital
Region Plan. The question of estab-